

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.1912/2021

New Delhi, this the 7th day of September, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Asha Rani Bhatia (Group-B, Age 60 years)
(Retd. Senior Nursing Officer,
GBPIMR 1, J.L. Nehru Marg,
New Delhi-110002
D/o. Sh. P.N. Bhatia,
R/o Room No.41,
New Nurses (Staff) Hostel,
L.N.J.P.N. Hospital,
New Delhi – 110 002.

...Applicant

(By Advocate: Dr. Swati Jindal Garg)

Versus

1. Government of NCT of Delhi
Through the Chief Secretary,
New Secretariat, IP Estate,
New Delhi.
2. Director (PANT),
G.I.P.M.E.R.,
New Delhi – 110 002.
3. Meltina Singh,
Dy. Nursing Superintendent (Retired),
GIPMER, New Delhi – 110 002.
4. Pinki Vikas, DNS,
G.B. Pant Institution of Post Graduate
Medical Education & Research (GIPMER),
New Delhi – 110 002. ...Respondents

(By Advocate: Sh. R.K. Jain)



**ORDER (ORAL)****Hon'ble Ms. Manjula Das, Chairman**

Learned counsel for the applicant seeks permission of this Tribunal to withdraw the OA to file a better one.

2. Permission is accorded. The OA is dismissed as withdrawn with liberty as aforesaid. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

Jyoti/mbt/dd